	Annexure-6													
	Name of the Corporate Debtor: SUPREME BUNGALOWS PRIVATE LIMITED; Date of Commencement of CIRP: 14.06.2023; List of Creditors as on: 30.10.2023													
	List of Operational Creditors (Employees)													
SI No.	Name of		Date of Claim received		Details of Claims Admitted				Amount of	Amount of any mutual	Amount of Claim under	Amount of claim not		
	Authorised	Name of Employee	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in	contingent	dues, that may be set off	Verification admit		Remarks, if any	
	representative, if							CoC	claim			aunitted		
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	